

Annexure 4

Name of Corporate Debtor: Sigtia Constructions Private Limited;

Date of Commencement of CIRP: February 07, 2025

List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors) as on February 07, 2025

Drawn for claims up to February 25, 2025

Name of creditor	Details of claim received		Details of claim admitted						Amount of claim under verification	Remarks, if any			
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted
Mrs. Lalita Vinod Sigtia and Mr. Nikhil Vinod Sigtia	25.02.2025	3,00,00,000	0	Unsecured	0	0	Yes	0	0	0	0	3,00,00,000	Refer Note: I



Note-1

1. Vide Investment agreement dated January 08, 2011 between the Corporate Debtor and Mr. Vinod Sigtia, Mrs. Lalita Vinod Sigtia and Mr. Nikhil Vinod Sigtia (Investors), the Corporate Debtor had agreed to allot to the Investors on ownership basis premises admeasuring 80,000 sq ft of Saleable area in buildings to be constructed by utilisation of the free Sale component of SR Scheme for a totl consideration of Rs. 3,00,00,000/- (Rupees Three Crores Only) in accordance with the terms and conditions as set in the aforementioned Investment agreement.

